

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TRAINING PROGRAMMEE - Judicial officers - Nomination of two District and Sessions Judges and two Senior Civil Judges to participate in the Programme on the subject of “Cyber Crime and Cyber Law Awareness” training programme for Public Prosecutors and Judicial officers scheduled to be held from 08.04.2019 to 10.04.2019 at Central Detective Training Institute, Ramanthapur, Hyderabad - Relief Arrangements - **ORDERS - ISSUED.**

REF: 1. Letter No.1-8(5)/MHA-CAPT-JO&PP-5/2019-2020/584, dated 06.03.2019.
2. High Court’s letter ROC.No.46/SO/2019, dated 26.03.2019.

ORDER ROC.No.1121/2019-B.SPL., DATED: 04.04.2019.

The High Court is pleased to pass the following Orders:

The following two District and Sessions Judges and two Senior Civil Judges mentioned in column number 2, who are nominated to participate in the Programme on the subject of “Cyber Crime and Cyber Law Awareness” Training Programme for Public Prosecutors and Judicial officers scheduled to be held from 08.04.2019 to 10.04.2019 at Central Detective Training Institute, Ramanthapur, Hyderabad in the High Court’s Letter 2nd read above, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Training Programme at Hyderabad.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME
(1)	(2)	(3)
1.	SRI B.S.JAGJEEVAN KUMAR, VIII Addl. District and Sessions Judge, Miryalguda, Nalgonda District.	Spl. Judge for trial of Cases under SC's & ST's (POA) Act-cum-VII Addl. District and Sessions Judge, Nalgonda.
2.	SMT. K.SAILAJA, Addl. Special Judge for SPE & ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad.	Prl. Special Judge for SPE & ACB Cases-cum-IV Addl. Chief Judge, City Civil Court, Hyderabad.
3.	SRI D.KIRAN KUMAR, II Addl. Judge, City Civil Court, Hyderabad.	I Addl. Judge, City Civil Court, Hyderabad.
4.	SMT. D.VAROODHINI, Deputy Director, Telangana State Judicial Academy, Secunderabad.	Get herself relieved in consultation with the Director, Telangana State Judicial Academy, Secunderabad.

The officers mentioned in column number 3, will be full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Training Programme from 08.04.2019 to 10.04.2019 at Central Detective Training Institute, Ramanthapur, Hyderabad.

On return from the above said Training Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

In case the officers mentioned in column number 3 are either on leave or for any other reason are absent from duty, the respective Prl. District and Sessions Judges/Unit Heads have to make alternative incharge arrangements in respect of the officers mentioned in column number 2.

NOTE: 1. The Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting for the above said Training Programme.

N. J. P. K.
10/4/19.
REGISTRAR (JUDICIAL)
I/C. REGISTRAR GENERAL

To:

1. The officers Concerned.
2. The Incharge Officers.
3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
4. The Registrar (Inquiries), High Court for the State of Telangana.
5. The Director, Central Detective Training Institute, Ramanthapur, Hyderabad.
6. The Director, Telangana State Judicial Academy, Secunderabad.
7. The Chief Judge, City Civil Court, Hyderabad.
8. The Prl. District and Sessions Judge, Nalgonda.
9. The Spl. Judge for trial of Cases under SC's & ST's (POA) Act-cum-VII Addl. District and Sessions Judge, Nalgonda.
10. The VIII Addl. District and Sessions Judge, Miryalguda, Nalgonda District.
11. The Prl. Special Judge for SPE & ACB Cases-cum-IV Addl. District and Sessions Judge, Hyderabad.
12. The Addl. Special Judge for SPE & ACB Cases-cum-V Addl. District and Sessions Judge, Hyderabad.
13. The I Addl. Judge, City Civil Court, Hyderabad.
14. The II Addl. Judge, City Civil Court, Hyderabad.
15. The Deputy Director, Telangana State Judicial Academy, Secunderabad.
16. The Pay and Accounts Officer, Hyderabad.
17. The District Treasury Officer, Nalgonda.
18. The Sub-Treasury Officer, Miryalguda, Nalgonda District.
19. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P. Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section
 - j) Enquiry Cell.

High Court for the state of Telangana.

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